

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 695
TO BE ANSWERED ON 7TH FEBRUARY, 2023

Palk Bay Authority

695. SHRI KURUVA GORANTLA MADHAV:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government had set up a Palk Bay Authority in order to provide peaceful resolution of disputes between India and Sri Lanka and if so, the details thereof; and
- (b) if so, the details of measures being taken to ensure sustainable fishing in the region?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has not set up a Palk Bay Authority.

(b): The Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is taking several measures for sustainable harnessing of fishery resources, which *inter-alia* includes; (a) implementation of uniform ban on fishing in the Indian EEZ for a period of 61 days, from 15th April to 14th June on the East Coast and from 1st June to 31st July on the West Coast to ensure sustainable fishing (b) providing livelihood and nutritional support for socio-economically backward active traditional fisher's families during the implementation of fishing ban/lean period, (c) promotion of deep sea fishing by providing financial assistance for acquisition of Deep-Sea Fishing vessels for traditional fishermen, (d) promotion of marine cage cultivation of fishes, seaweed cultivation, construction of artificial reefs to augment marine wealth and sea ranching for providing additional livelihood support for fishers and coastal communities etc.
